

**National Company Law Appellate Tribunal**

**Principal Bench, New Delhi**

**Company Appeal (AT) (Ins) No. 16 of 2021**

**IN THE MATTER OF:**

**Dinesh Vatsayan (Suspended Director  
BBN Foods Hi-Tech Processing Pvt. Ltd.)**

**...Appellant**

**Vs.**

**Gurdev Bassi (Liquidator, BBN Foods Hi- Tech  
Processing Pvt. Ltd.) & Anr.**

**....Respondents**

**Present:**

**For Appellant:**

**Mr. Anupam Lal Das, Sr. Advocate with Mr.  
Swastik Verma and Mr. Sinha Shrey Nikhilesh,  
Advocates.**

**For Respondents:**

**Mr. Sardavinder Goyal, Advocate for R-1.  
Mr. Brijesh Kumar Tamber, Advocate for R-2.**

**ORDER**

**(Through Virtual Mode)**

**19.03.2021:** Learned Counsel for the Respondents submits that he has filed 'Reply Affidavit' through e-filing. He is directed to file the same in physical form.

Learned Counsel for the Appellant submits that the OTS proposal is expiring on 31.03.2021. Therefore, the nearer date may be fixed.

Let the matter be fixed on **22<sup>nd</sup> March, 2021** on top of the list.

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**